

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 4941/2022

RAJKUMAR AGARWAL

Appellant(s)

VERSUS

VEHICLE TATA VENTURE NO. UP 70 BM 1600
COMMERCIAL AUTO SALES PRIVATE LIMITED
THR. ITS DIRECTOR SANSKAR GUPTA & ORS.

Respondent(s)

Date : 19-10-2022 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
HON'BLE MR. JUSTICE S. RAVINDRA BHATFor Appellant(s) Mr. Rajiv Tyagi, AOR
Mr. Rohit Gupta, Adv.
Mr. Ambuj Ojha, Adv.For Respondent(s)/
R-1Mr. Avijit Dikshit, Adv.
Mr. Rameshwar Prasad Goyal, AOR

R-2

Mr. K.K. Bhat, Adv.
Mr. Ranjan Kumar Pandey, AORUPON hearing the counsel the Court made the following
O R D E RAs prayed, list this matter in the week
commencing 21.11.2022.(Geeta Ahuja)
Asth. Registrar-Cum-PS(Beena Jolly)
Court Master